

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO.*52
ANSWERED ON 06.02.2023**

DEVELOPMENT OF SABARIMALA

***52. SHRI KUMBAKUDI SUDHAKARAN:**

Will the Minister of TOURISM be pleased to state:

- (a) whether it is true that Rs.80 crore out of a total of Rs.100 crore that was allotted by the Union Government for the development of Sabarimala under Swadesh Darshan Scheme lapsed on December 31,2022;**
- (b) if so, the reasons leading to this situation along with the details of the master plan submitted by the State Government on Sabarimala and if not, the reasons therefor;**
- (c) the steps taken by the Government to direct the State authorities for the utilisation of the fund before the stipulated deadline;**
- (d) whether the Government is aware that the projects costing Rs.20 crore as per the master plan of Sabarimala have not been completed yet; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.*52 ANSWERED ON 06.02.2023 REGARDING DEVELOPMENT OF SABARIMALA.

(a) to (e): The Ministry of Tourism has sanctioned a project ‘Development of Sabarimala – Erumeli – Pampa – Sannidhanam’ in 2016-17 for an amount of Rs.99.99 Cr. The completion date of this project was December, 2022. In addition, the Ministry of Tourism also sanctioned a project ‘Development of Sree Padmanabha- Aranmula- Sabrimala in 2016-17 for Rs.92.44 Cr., which also included development work at Sabarimala. The development work of Rs. 6.10 Crore (plus contingency/consultancy) sanctioned at Sabarimala site was dropped from the second project and added to the first project i.e. ‘Development of Sabarimala – Erumeli – Pampa – Sannidhanam’, thus elevating the sanctioned cost of this project to Rs.106.42 Cr.

‘Development of Sabarimala – Erumeli – Pampa – Sannidhanam’ project was reviewed by the Ministry of Tourism in August, 2022 and the Ministry of Tourism noted no progress in respect of the components for Rs.49.10 Crore and thereafter on the request of the State Government, the said project was revised in October, 2022 to Rs.54.88 Crore. Details of the project sanctioned for Rs.106.41 Crore and later revised to Rs. 54.88 Crore is tabulated as under:-

Destination	Sanctioned amount (Rs. in Crore)	Revised sanction amount (Rs. in Crore)
Sabrimala Temple – Erumeli	2.8	2.8
Pampa	32.97	11.07
Trekking Path	26.56	20.23
Sannidham	32.90	16.01
Sabrimala (transferred from Padmanabha Project)	6.12	2.16
Contingency	3.04	1.57
Consultancy	2.02	1.04
Total	106.41	54.88

Timely completion of the sanctioned project and implementation of master plan is the responsibility of the State Government. However, the Ministry of Tourism regular monitors the progress of the projects to ensure its speedy completion. There is a recorded physical progress of 75% in respect of revised 'Development of Sabarimala – Erumeli – Pampa – Sannidhanam' project.
